

Government of India
Ministry of Commerce and Industry
(Department of Commerce)
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi 110 011

Circular No. 23 /2009-2014

Dated the 9th February, 2010

To

All Regional authorities

Subject: Confirming membership of Chartered accountants with the Institute of Chartered Accountants of India.

The Institute of Chartered Accountants of India has informed that with a view to strengthening the process of certification being issued by chartered accountants, they have hosted a link <http://220.227.161.82/locm.asp> on ICAI website, to enable anyone to seek confirmation to the effect that certificate received by him has been issued by a member of the Institute holding full time Certificate of Practice (i.e. a member authorized to issue such a certificate). This will ensure that none of the authorities act on the certificates issued either by non members or members not holding Certificate of Practice.

All RAs to make use of the above facility to confirm about the membership of the chartered accountants.

This issues with the approval of competent authority.

Sd/-
(Rajiv Arora)
Joint Director General of Foreign Trade

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